## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/583/(IB)/2017

NAME OF THE PETITIONER(S)

: MARK LIGHTING SOLUTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) K. Shyam Sunder

Representation on

K. Rybude 2/11/17

2) A. Nuleskoule

carel fer

2/11/2017

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one DD to the tune of Rs.4,50,000/-; the same is handed over to the Counsel for the Applicant/Operational Creditor. For rest of the payment of the outstanding debt, Counsel for the Corporate Debtor prayed for time. At request, time is enlarged. Put up on 17.11.2017 at 10.30 A.M.

— Sel-MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)